

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 201
CP(CAA) No. 17/230-232/JPR/2022
Connected with
CA(CAA) No. 08/230-232/JPR/2022
Under Section 230-232 of
Companies Act, 2013

In the matter of:

Fantastic Vyapaar Pvt. Ltd. & Ors. ... Transferor Company

With

Necco Shipping Company Pvt. Ltd. ... Transferee Company

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**


Present Through Video Conferencing: -


For the Applicant : Sandeep Kumar Jain, PCS

ORDER

Heard Mr. Sandeep Kumar Jain, PCS appearing on behalf of the Applicant.

List the matter on 17.07.2023.


(Manoj Kumar Dubey)
Technical Member


(Deep Chandra Joshi)
Judicial Member

May 22, 2023